

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-102**  
IB-952/ND/2020

**IN THE MATTER OF:**

InderjitMongia Prop Ashender Enterprises  
Vs.  
Medeor Hospital Limited

....Applicant

.....Respondent

**SECTION**

U/s 9 IBC code 2016

Order delivered on 01.10.2020

**CORAM:**

**SHRI ABNI RANJAN KUMAR SINHA**  
**HON'BLE MEMBER (JUDICIAL)**

**SHRI K.K. VOHRA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Mr. Parveen Kumar  
For the Respondent :

**ORDER**

Issue notice upon the respondents vide all modes including process of this bench as well as through E-mail ID of the respondent. Affidavit of service be filed within one week from today. Respondent is directed to file reply within two weeks after receiving the notice after serving advance copy upon the Ld. Counsel for the petitioner. Thereafter. Ld. Counsel for the petitioner is directed to file rejoinder, if any, within one week after receiving the reply. List on 29.10.2020.

-Sd-

**(K.K. VOHRA)**  
**MEMBER (T)**

-Sd-

**(ABNI RANJAN KUMAR SINHA)**  
**MEMBER (J)**